

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT DELHI**

ORIGINAL APPLICATION NO. 737/2022

IN THE MATTER OF:

AMIT AGGARWAL

PETITIONER

VERSUS

DELHI DEVELOPMENT AUTHORITY

RESPONDENT

N.D.O.H.: 27-09-2024

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New Delhi
Dated: 25-09-2024

Delhi Development Authority/Respondent No. 1

Through



KRITIKA GUPTA

Counsel for Respondent No. 1/DDA

Enrol No: D/2750/2015

Chamber No. 155, Block I, High Court of Delhi

+91-8826331177 | kritika0504@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION NO. 737/2022

IN THE MATTER OF:

AMIT AGGARWAL

PETITIONER

VERSUS

DELHI DEVELOPMENT AUTHORITY

RESPONDENT

FOURTH STATUS REPORT ON BEHALF OF
RESPONDENT NO 1/DDA

Most respectfully showeth:

1. That this Status Report is based upon records maintained by the Respondent Department and is in continuation of the Counter Affidavit dated 15-05-2023, Status Report dated 04-10-2023 and Status Report dated 06-07-2024 filed in the matter by this Respondent.
2. That it is respectfully clarified that the said waterbody at Smriti Van has already been handed over to the Delhi Jal Board (DJB) through a Memorandum of Understanding (MoU) dated 10-04-2023 between DDA and DJB for "*Rejuvenation of lakes and water bodies belonging to DDA by DJB*", wherein DJB agreed to maintain these water bodies. The MOU has been placed on record of this Hon'ble Tribunal at Page 353.
3. That the Respondent/ DDA has continuously reminded DJB to initiate the work of rejuvenation of water body as per the agreed terms of the MoU vide letters no. 68 dated 11-05-2023, 211 dated 26-06-2023, 512 dated 31-10-2023 and 801 dated 05-03-2024 to the Additional CE(P), DJB. However, DJB has not yet commenced the rejuvenation work of Machli Talab. True Copy

of letters no. 68 dated 11-05-2023, 211 dated 26-06-2023, 512 dated 31-10-2023 and 801 dated 05-03-2024 are annexed herewith as **Annexure R1 Colly**.

4. That meanwhile, daily walkers in the Smriti Van had been repeatedly requesting for cleaning of the Machli Talab. Accordingly, Respondent/ DDA is making best possible efforts to clean and maintain the water body by an interim arrangement under which cleaning/ bio- remediation work is being done by the Respondent/ DDA until DJB starts rejuvenation work of the water body. True Copy of the approval for this work is annexed herewith as **Annexure R2**.
5. That the DJB has misunderstood the terms of the MoU dated 10-04-2023 and has addressed a letter dated 14-05-2024 to the DPCC stating that "*DJB has no role in the matters related to Machli Talab maintenance*". As per the MoU dated 10-04-2023 (Para 3.2.6 & 3.2.9), work of rejuvenation of the Machli Talab rests with the DJB. It is also pointed out that the under the MoU, DJB is responsible for the construction and maintenance of the STP in in Machli Talab (Smriti Van), as well as the rejuvenation of the Macchali Talab (water body). **In such circumstances, it is humbly requested that DJB be impleaded as a party to these proceedings.**
6. That it is pertinent to point out here that the STP at Machli Talab was installed and all related details are with the DJB. Accordingly, DJB has commissioned a 1100 KLD STP to rejuvenate the waterbody at Smriti Van, Vasant Kunj. The DJB vide their letter dated 23-08-2024 in response to Respondent/ DDA's letter dated 14-08-2024 did not provide the relevant information regarding the STP's capacity and other details. True



Copy of letter dated 14-08-2024 is annexed herewith as **Annexure R3**. True Copy of letter dated 23-08-2024 is annexed herewith as **Annexure R4**. True Copy of the Minutes of meeting dated 15-03-2023 between DDA and DJB as annexed herewith as **Annexure R5**.

7. That the water from the Machli Talab has been subjected to due analysis and the Certificate of analysis for water samples taken from STP Inlet, STP outlet and the Pond/ Macchli Talab of Smriti Van are annexed herewith as **Annexure R6 Colly**.
8. It is also submitted that DPCC vide their letter dated 28.08.2024 has clearly pointed the improper functioning of STP and directly feeding of drain water in the waterbody on the part of DJB. DPCC letter dated 28.08.2024 is annexed herewith as **Annexure-R7**.
9. That it is reiterated that the Answering Respondent is committed to the cause of creating, protecting and maintaining green covers in the area under its jurisdiction, and is undertaking all necessary steps and actions in pursuance thereof.

New Delhi

Dated: 25-09-2024



Delhi Development Authority/Respondent No. 1

रजनीश कुमार, भा. ओ. नि. से.
अधीक्षण अभियंता
RAJNISH KUMAR, IOFS
Superintending Engineer
उद्यान सिविल परिमंडल-1 / दि.वि.प्रा.
Hort. Civil Circle-1 / D.D.A.

Through



KRITIKA GUPTA

Counsel for Respondent No. 1/DDA

Enrol No: | D/2750/2015

Chamber No. 155, Block I, High Court of Delhi

+91-8826331177 | kritika0504@gmail.com



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORT. CIVIL DIVISION-4
NEHRU PLACE, NEW DELHI-110019
(ADJACENT BSES BHAWAN)

Annexure-R1



भारत 2023
G20 INDIA 2023

No.F-1(71)EE/HCD-4/DDA/2023-24/68

Date. 11/5/23

To,

The Addl. CE(P) -4,
Delhi Jal Board
Varunalaya Phase-I, Karol bagh
New Delhi-110005.

Subject:- Intimation regarding handing over of "Smriti Van" water body at Vasant Kunj to DJB.

Sir,

With reference to Memorandum of Understanding (MoU) between DDA and DJB for "Rejuvenation of lakes and water bodies belonging to DDA by DJB" on dated 10.04.2023 (copy attached), where in DJB agreed to maintain water bodies (listed in Annexure-A) for ten years after the DLP (Defect liability period) is over.

The work of in situ Ecological rejuvenation of Smriti Van lake, (which is mentioned in above list of MoU in "Annexure-A" at S.No. 32) is already been completed on 29/04/2023. Now, the responsibility of maintenance of said water body lies with DJB.

In the view of above, it is intimated to direct concerned officers of DJB to carry out further necessary rejuvenation / development works in Smriti Van lake so that bio ecological cycle of the said lake can be maintained.

(Er. Pushendra Kumar Sharma)

EXECUTIVE ENGINEER/HCD-4/DDA

Copy to:-

1. PS to CEO/DJB, Varunalaya Phase-I, Karol Bagh, New Delhi-110005.
2. PS to PC(Hort.), DDA for kind information.
3. CE (Hort.), DDA for kind information.
4. SE/HCC-1, DDA for kind information and necessary action please.
5. Director (Hort.)/SE, kind information and necessary action please.
6. DD (Hort.), HD-IV, kind information and necessary action please.
7. AE-IV, HCD-4 for information w.r.t. his report and pursue the matter.
8. Guard file.

(Er. Pushendra Kumar Sharma)

EXECUTIVE ENGINEER/HCD-4/DDA



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORT. CIVIL DIVISION-4
NEHRU PLACE, NEW DELHI-110019
(ADJACENT DSES BHAWAN)

Reminder-I
(Most Urgent)
G20

No.F-1(71)EE/HCD-4/DDA/2023-24/211

To,

The Addl. CE(P) -4,
Delhi Jal Board
Varunalaya Phase-I, Karol bagh
New Delhi-110005.

Date, 24/6/23

Subject:- Intimation regarding handing over of "Smriti Van" water body at Vasant Kunj to DJB.

Ref.:- F-1(71)EE/HCD-4/DDA/2023-24/68 dated 11/05/2023 (Copy enclosed).

Sir,

With reference to above cited subject and reference, this office has already been intimated vide letter dated 11/05/2023 to your good self to carry out necessary rejuvenation/development works as the work of in situ Ecological rejuvenation of Smriti Van lake, (which is mentioned in above list of MoU in "Annexure-A" at S.No. 32) has already been completed on 29/04/2023. Now, the responsibility of maintenance of said water body lies with DJB.

In this regard, With reference to Memorandum of Understanding (MoU) between DDA and DJB for "Rejuvenation of lakes and water bodies belonging to DDA by DJB" on dated 10.04.2023 (copy attached), where in DJB agreed to maintain water bodies (listed in Annexure-A) for ten years after the DLP (Defect liability period) is over.

In the view of above, it is again reminded to you that to direct concerned officers of DJB to carry out further necessary rejuvenation / development works in Smriti Van Lake so that bio ecological cycle of the said lake can be maintained. Now, No responsibility of maintenance of said water body lies with this office/DDA and this is treated as final intimation from this office.

Encl. as above

(Er. Pushendra Kumar Sharma)

EXECUTIVE ENGINEER/HCD-4/DDA

Copy to:-

1. PS to CEO/DJB, Varunalaya Phase-I, Karol Bagh, New Delhi-110005, for kind information of this letter, please.
2. PC(Hort.),DDA for kind information.
3. CE (Hort.),DDA for kind information and necessary action, please.
4. SE/HCC-1, DDA for kind information and necessary action, please.
5. Director (Hort.)/SE, kind information and necessary action, please.
6. DD (Hort.), HD-IV, information and necessary action, please.
7. AE-IV, HCD-4 for information w.r.t. his report and pursue the matter.
8. Guard file.

(Er. Pushendra Kumar Sharma)

EXECUTIVE ENGINEER/HCD-4/DDA



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DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORT. CIVIL DIVISION-4
NEHRU PLACE, NEW DELHI-110019
(ADJACENT BSES BHAWAN)
E-mail:- eehcd4dda@gmail.com



Reminder

No.F-1(71)EE/HCD-4/DDA/2023-24/ 5/2

Date. 31/10/2023

To,

The Addl. CE(P) -4,
Delhi Jal Board
Varunalaya Phase-1, Karol bagh
New Delhi-110005.

Sub Divi. /H.C.D.-IV
Dy. No....554.....
Date....02.11.23....

Subject:- Intimation regarding handing over of "Smriti Van" water body at Vasant Kunj to DJB.

Ref.:- (1) F-1(71)EE/HCD-4/DDA/2023-24/211 dated 26/06/2023 (Copy enclosed).
(2) F-1(71)EE/HCD-4/DDA/2023-24/68 dated 11/05/2023.

Sir,

With reference to above cited subject and reference, this office has already been intimated to your good self to carry out necessary rejuvenation/development works of Smriti Van lake, (which is mentioned in above list of MoU in "Annexure-A" at S.No. 32). Now, the responsibility of maintenance of said water body lies with DJB.

In this regard, the water body is in a deteriorated condition and daily walkers/visitors of park have been complaining about an unpleasant smell, it is also found during the site visit along with SE/HCC-I/DDA & concerned AE-in-charge of Smriti Van park & water body that sewerage water directly falls in the water body through nallah which makes water body very bad condition while DJB has its STP for treating of full capacity of sewerage water of this nallah.

In view of above, it is again requested that the concerned officers of DJB may please be directed to carry out further necessary rejuvenation / development works for maintaining the water body's cleanliness as well as quality parameters as per NGT guidelines and to direct concerned DJB staff to stop sewerage water of nallah into water body & only treated water should be falls in the water body through STP so that bio ecological cycle of the said lake can be maintained. Now, No responsibility of maintenance of said water body lies with this office/DDA.

This may be treated as top priority, please.

(Er. Pushpendra Kumar Sharma)
EXECUTIVE ENGINEER/HCD-4/DDA

Copy to:-

1. PS to CEO/DJB, Varunalaya Phase-1, Karol Bagh, New Delhi-110005, for kind information of this latter, please.
2. PC(Hort.),DDA for kind information.
3. CE (Hort.),DDA for kind information.
4. SE/HCC-1, DDA for kind information and necessary action, please.
5. Director (Hort.)/SE, for kind information and necessary action, please.
6. DD (Hort.), HD-IV, for information and necessary action, please.
7. AE-III, HCD-4 for information w.r.t. his report and pursue the matter.
8. Guard file.

(Er. Pushpendra Kumar Sharma)
EXECUTIVE ENGINEER/HCD-4/DDA



576
DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORT. CIVIL DIVISION-4
NEHRU PLACE, NEW DELHI-110019
(ADJACENT BSES BHAWAN)
E-mail:- eehcd4dda@gmail.com



शुद्ध वातावरण
एक साथ - एक परिवार - एक राष्ट्र

No.F-1(71)EE/HCD-4/DDA/2023-24/ 8c]

To,

The Addl. CE(P) -4,
Delhi Jal Board
Varunalaya Phase-I, Karol bagh
New Delhi-110005.

Date. 05/03/2024

Subject:- Intimation regarding handing over of "Smriti Van" water body at Vasant Kunj to DJB.

- Ref.:- (1) F-1(71)EE/HCD-4/DDA/2023-24/512 dated 31/10/2023 (Copy enclosed).
(2) F-1(71)EE/HCD-4/DDA/2023-24/211 dated 26/05/2023.
(3) F-1(71)EE/HCD-4/DDA/2023-24/68 dated 11/05/2023.

Sir,

With reference to above cited subject and reference, it has already intimated that the said water body is in a deteriorated condition and daily walkers/visitors of park have been complaining about an unpleasant smell, it is also found that sewerage water directly falls in the water body through nallah which makes water body very bad condition while DJB has its STP for treating of full capacity of sewerage water of this nallah. The STP is also not functioning about 2-3 months.

In this regard, this office is taking up the work of rejuvenation/bioremediation of water body as per direction of competent authority. So, DJB STP is required to function on full capacity & no sewerage water should be fallen directly into the water body.

In view of above, it is again requested that the concerned officers of DJB may please be directed to stop sewerage water of nallah into water body & only treated water should be fallen in the water body through STP or otherwise hand over the STP to DDA so that bio ecological cycle of the said lake can be maintained.

This may be treated as top priority, please.

(Er. Pushpendra Kumar Sharma)
EXECUTIVE ENGINEER/HCD-4/DDA

Copy to:-

1. PS to CEO/DJB, Varunalaya Phase-I, Karol Bagh, New Delhi-110005, for kind information of this latter, please.
2. PC(Hort.),DDA for kind information.
3. CE (Hort.),DDA for kind information.
4. SE/HCC-1, DDA for kind information and necessary action, please.
5. Director (Hort.)/SE, for kind information and necessary action, please.
6. DD (Hort.), HD-IV, for information and necessary action, please.
- ✓ 7. AE-III, HCD-4 for information w.r.t. his report and pursue the matter.
8. Guard file.

(Er. Pushpendra Kumar Sharma)
EXECUTIVE ENGINEER/HCD-4/DDA

!! देश हमें देता है सब कुछ! हम भी तो कुछ बना सके

Note # 1

OFFICE OF THE ASSISTANT ENGINEER-III
HORT. CIVIL DIVISION NO-4, D.D.A.
NEHRU PLACE, DELHI-110019
(ADJACENT BSES BHAWAN)

Sub: Principal approval of competent authority for In-situ bioremediation of Water body at smiriti van, Vasant kunj under Horticulture Civil Division-IV and to take up the work as Specialized work to be executed by the specialized agencies dealing in such type of works.

PUC is letter no. PC(Pers./Hort/LS)/EE(HQ)/2021/DDA/282 dated 13.10.2021 ([copy attached at CP/1](#)) wherein it was directed to take principal approval from PC (Hort.) office before taking up the certain works (i.e. Open gyms, children playing equipment's, STP, rain shelter/yoga shelter, toilets, office cum store, In-situ treatment of water bodies).

A Memorandum of Understanding (MoU) signed between DDA & DJB for "Rejuvenation of lakes and water bodies belonging to DDA by DJB" on dated 10.04.2023 ([Copy attached at CP/2-13](#)), wherein DJB agreed to maintain the water bodies (listed in Annexure-A at S.No. 32) for ten year after the DLP (Defect liability period) is over but DJB has not started the rejuvenation work of smiriti van lake till date.

A visit to Smiriti Van park was undertaken by the SE/HCC-1 along with EE/HCD-4 & undersigned on dt. 31.10.23, Based on the discussion at site, it was directed by SE/HCC-1 to intimate to DJB for carry out the rejuvenation work of water body at smiriti van park for improve the condition of waterbody. whereas this office has already been intimated vide letter dated 11.5.23,26.6.23 & 31.10.23 ([Copy attached at CP/14-16](#)) to DJB for start the rejuvenation work of water body but till now no response received from DJB. Meanwhile, a letter dated 18.11.23 also received from DD/HD-4 regarding cleaning of lake situated at M/o Aff. M.P. Green area smiriti van sec-A vasant kunj ([Copy attached at CP/17-18](#)) as the lake is directly filled with untreated water resulting into the lake is in dilapidated condition & partially filled with water grass, polyethene & other waste etc. Keeping in the above situation, cleaning/in-situ bioremediation work of waterbody to be taken up to maintain the water quality parameters. Accordingly, an preliminary estimate of amounting to Rs. 8.92 Lacs ([Copy attached at CP/19-21](#)) has been prepared & attached for kind perusal.

In view of the above, Principal approval may kindly be accorded for the following from the competent authority i.e. PC(Hort.)/DDA:

- (i) To carry out the In-situ treatment of water body at smiriti van

518

park, vasant kunj.

(ii) And to take up the work as Specialized work.

Submitted Please.

26/12/2023 12:09 PM

**RAMESH KUMAR
ASSISTANT ENGINEER**

Note # 2

26/12/2023 06:02 PM

**PUSHPENDRA KUMAR SHARMA
EXECUTIVE ENGINEER**

Note # 3

Permission may be given to carry out the In-Situ treatment (Specialized Work) of Smriti van water Body as DJB has not yet started the work and is not responding also.

27/12/2023 01:43 PM

**RAJNISH KUMAR
SUPTD. ENGINEER**

Note # 4

28/12/2023 06:58 PM

**ASHWANI KUMAR
CHIEF ENGINEER**

Note # 5

29/12/2023 10:34 AM

**RAJEEV KUMAR TIWARI
PC(HORTICULTURE)**

Note # 6

Pl. refer to note #1, the NOC of the water body situated in the Smriti van Vasant Kunj was given to DJB under MOU. But till date no work has been taken up by the DJB. Moreover no work is being presently in progress there, resulting which the condition of water body becomes bad.

A proposal has been received from CE(Hort.) for in principle approval to clean the water body through Bio-Remediation process (In situ treatment).

Thus to keep the water body well in condition, an in principle approval for in situ treatment (Bio Remediation process) in water body at Smriti van Vasant Kunj up to one year or whenever DJB will start the work, which ever is earlier may please be given along with the approval of specialized work in nature.

119
519

15/01/2024 04:27 PM

AKRAM RAFLQUE
EXECUTIVE ENGINEER

Note # 7

As proposed.

15/01/2024 08:13 PM

RAJEEV KUMAR TIWARI
PC(HORTICULTURE)

Note # 8

16/01/2024 11:00 AM

ASHWANI KUMAR
CHIEF ENGINEER

Note # 9

16/01/2024 11:24 AM

RAJNISH KUMAR
SUPTD. ENGINEER

Note # 10

For urgent necessary action please.

18/01/2024 05:29 PM

PUSHPENDRA KUMAR SHARMA
EXECUTIVE ENGINEER

Note # 11

Action completed. file submitted for approval to close.

01/07/2024 06:47 PM

RAMESH KUMAR
ASSISTANT ENGINEER

Note # 12

Ok.

03/07/2024 04:47 PM

PUSHPENDRA KUMAR SHARMA
EXECUTIVE ENGINEER



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORT. CIVIL DIVISION-4
NEHRU PLACE, NEW DELHI-110019
(ADJACENT BSES BHAWAN)
E-mail:- eehcd4dda@gmail.com

Annexure-R3

No. F-1(71)EE/HCD-4/DDA/2023-24/ 331

Date. 14/8/24

To.

Executive Engineer (WB)-I, DJB
Room No.-25, B-Building,
Jhandewalan, Karol bagh
New Delhi-110005.

Subject:- Compliance of Hon'ble NGT order dated 08.07.2024 in OA No. 737/2022 titled as "Amit Aggarwal Vs. DDA & ors.

This has reference to the order dated 08.07.2024 passed by Hon'ble NGT in OA No. 737/2022 titled as "Amit Aggarwal Vs. DDA & ors. vide this order Hon'ble NGT directed DDA and DPCC to file a fresh report with the details of STP alongwith the analysis report of treated effluent from the STP and the water quality analysis report of the Macchali Talab at Smriti Van, Vasant Kunj. In particular, the following paragraphs from the order pertain to your jurisdiction:

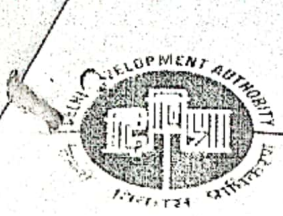
- "Para 2": In terms of the earlier direction of the tribunal, the additional status report on behalf of the Delhi Pollution Control Board (DPCC) has been filed which states that the Sewage Treatment Plant (STP) installed in the Smriti Van, Vasant Kunj for treatment of sewage/waste water is now functional after carrying out the yearly maintenance. Along with the report, a communication dated 14.05.2024 sent by the DJB to DPCC has been enclosed as Annexure-1 which states that "as such DJB has no role in the matters related to Macchali Talab maintenance."*
in this regard, it is clarified that a Memorandum of Understanding (MoU) signed between DDA & DJB for "Rejuvenation of lakes and water bodies belonging to DDA by DJB" on dated 10.04.2023, wherein said water body has already been handed over to DJB by DDA and DJB agreed to maintain water bodies (listed an Annexure-A) for ten year after the DLP is over. For which this office has continuous intimated vide letter even no. 68 dt 11.5.23, 211 dt.26/6/23, 512 dt. 31.10.23 & 801 dt. 05.3.24 to the Addl. CE (P), DJB regarding start the rejuvenation work of waterbody as per MoU but no work was started by your side i.e. DJB till date. Meanwhile daily walkers hardly pressurised to clean and maintain the waterbody for which interim arrangement was decided to do the cleaning/ bio-remediation work by DDA till DJB will not start the rejuvenation work of waterbody. Therefore, once again requested to start the rejuvenation work of said waterbody as per terms & condition of the MoU.
- "Para 6": The learned Counsel for DDA has sought additional time to submit the capacity and other details of the STP.*
- "Para 7": A separate status report dated 06.07.2024, filed by the DDA, reiterates that the STP within Smriti Van is now operational. However, the report also mentions that "some electrical and mechanical components require maintenance; change of such equipment is in progress." It does not clarify the impact of these shortcomings on the STP's performance.*

The above para's are closely pertains to your jurisdiction. Therefore, you are requested to submit the necessary report on urgent basis as per Hon'ble NGT order. Copy of the order of Hon'ble NGT is enclosed herewith for your ready reference, NDOI:-27.09.2024.

(I.r. Pushpendra Kumar Sharma)
EXECUTIVE ENGINEER/HCD-4/DDA

!! देश हमें देता है सब कुछ ! हम भी तो कुछ देना सीखें

व्यक्त भाव



524
DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORT. CIVIL DIVISION-4
NEHRU PLACE, NEW DELHI-110019
(ADJACENT BSES BHAWAN)
E-mail:- eehcd4dda@gmail.com

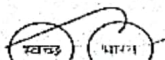


Copy to:-

1. PC(Hort.),DDA for kind information.
2. CE(HQ), DDA for kind information.
3. CE (Hort.),DDA for kind information.
4. CE(WB), DJB, Varunalaya Phase-I, Karol bagh for kind information and necessary action, please.
5. SE/HCC-1, DDA for kind information and necessary action, please.
6. DD (Hort.), HD-IV, for information and necessary action, please.
- ✓ 7. AE-III, HCD-4 for information w.r.t. his report and pursue the matter.
8. Guard file.

[Signature]
14-08-2024
EXECUTIVE ENGINEER/HCD-4/DDA

!! देश हमें देता है सब कुछ ! हम भी तो कुछ देना सीखें





522 Sub Divi. /H.C.D.-IV
Dy. No... 395
Date... 28/8/24
DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (WB)-I
ROOM NO.-25, B-BUILDING,
JHANDREWALAN, KAROL BAGH
NEW DELHI:-110005
E-mail: djbwaterbody@gmail.com

Annexure-R4

No.: DJB/EE(WB)-I/2024/ 1725

अधि. अधि. उद्योग रीति खण्ड-IV Dated: 23.08.2024

The Executive Engineer/HCD-4/DDA,
Nehru Place, New Delhi-110019
Email id:- eehcd4dda@gmail.com

पानती सं. / Dy. No... 693
दिनांक / Date... 28/8/24

Urgent
Forwarded
A-E-III
28-08-24
EE/HCD-4

Subject: Compliance of Hon'ble NGT order dated 08.07.2024 in OA No. 737/2022 titled as "Amit Aggarwal Vs DDA & ors."

Ref. no.: Letter bearing no. 331 dated 14.08.2024 issued by EE (Hort.) Civil division-4, DDA to undersigned.

After having gone through the contents of the above mentioned letter, it is requested to kindly share the filed affidavit by DDA as mentioned in the issued order dated 08.07.2024 by the NGT bench. This information is required on top priority as from the mere reading of the said order wherein it has been recorded at para no. 07, "Some electrical and mechanical components require maintenance, change of such equipment is in progress. It is not disclosed as to what is the effect of those shortcomings in the STP on its performance." However, it is a matter of record that no such information related to the maintenance of components related to the DJB installed DSTP had been given by DJB to the DDA and as such there seems to be some confusion.

It is also pertinent to mention that on account of ongoing work of cleaning/Bio-remediation in the pond by DDA, DJB shall not carry out any work within the pond to avoid any duplicity and to ensure that due to the continuity of the ongoing remediation process by DDA, the realized gains may not be lost. As such there is no point in shifting the onus of Lake Remediation to DJB on the pretext of signed MoU and no further correspondence shall be entertained in this regard.

It is regretted that the process for taking over the installed DSTP by DDA is still pending despite vigorous persuasion by DJB vide various letters no. i.e. 1002 dated 12.04.2024, 122 dated 19.04.2024, 1107 dated 01.05.2024, 1235 dated 14.05.2024 etc. It is hoped that requisite necessary action in right earnest shall be carried out by DDA to take over the installed DSTP.

The matter may please be treated as MOST URGENT.

23/8/24
R.K. Bansal
Ex. Engineer (WB)-I



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER
HORTICULTURE CIVIL CIRCLE-1
YAMUNA SPORTS COMPLEX

GATE NO.-1, SURAJMAL VIHAR, NEW DELHI-92

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Cont.: 011-40314178



भारत 2023 INDIA
ONE EARTH - ONE FAMILY - ONE FUTURE

No.F.39 (Meeting)/SE/HCC-1/DDA/2023/71

Date: 15.03.2023

MINUTES OF MEETING

A meeting was held in the Conference Hall of Principal Commissioner (Pers., Hort. & LS) at 1st Floor, C-1/115, C-Block, Vikas Sadan, INA, New Delhi-110023 on 10/03/2023 at 11:00 AM, with officers of DJB, regarding various issues pertaining to DJB in respect of water bodies. The decision to convene this meeting was made during a previous meeting held on 10.02.2023, under the chairmanship of the Vice Chairman of DDA, along with the CEO of DJB.

The list of officers of DJB & DDA who attended the meeting is annexed as Annexure-A.

The issues discussed in the meeting are as follows:-

1. **Already Revived Water Bodies by DJB with Decentralized WTPs, and those proposed under AMRUT 2.0, and MoU Agreement:** DJB has proposed to maintain water bodies for a period of 10 years after DLP is over, where they have installed Decentralized WTPs and completed other rejuvenation works as listed in Annexure - B, including 20 water bodies identified pertaining to DDA under AMRUT 2.0, for which DPRs have already been prepared by DJB as listed in Annexure - C . A MoU will be finalized and signed by both the departments' concerned officers at the earliest for this purpose. In the meantime, DJB will extend the maintenance period of existing contracts until the MoU is signed. *Note:Annexure B & C are subject to modification with mutual consent.*

2. **Updates on Various Water Bodies:** Rejuvenation and Pipeline Laying Projects by DJB:

2.1. Rejuvenation of water body at Smriti Van, Vasant Kunj: DJB has commissioned a 1100 KLD STP to rejuvenate the water body at Smriti Van, Vasant Kunj. It was brought to DJB's attention that the installed STP's capacity is lower than the untreated sewage being discharged into the water body through a nearby drain. However, DJB has informed that the total discharge available in the drain is being treated by this STP. A site visit involving DDA officers and DJB officers is to be arranged soon to assess the situation.

2.2. Sanjay Lake:

2.2.1. DJB informed that 50% of the work of laying the pipeline from Kondli STP to Sanjay Lake has been completed.

2.2.2. An additional location for disposal of silt obtained after de-silting Sanjay Lake is required. It is decided that the silt obtained shall be used in making mounds within Sanjay Lake complex itself and the possibility to use the silt in other parks may also be explored.

2.2.3. DJB informed that the work will be carried out in the area where the adventure park is operating their boats. Since boating activity will remain suspended, the LD Department is to be informed of any implications before the start of the desilting work to address the issue.

2.3. Lake at Smriti Van – Kondli: Laying of the pipeline has been completed. Work on the pumping station is in progress and is likely to be completed within 2 months.

2.4. Hauz Khas Lake: It shall be included in the MoU as per point no. 1 above.

2.5. Todapur: It shall be included in the MoU as per point no. 1 above.

2.6. Tikri Khurd Lake: NoC for road cutting permission is to be provided by DDA to DJB as DJB intends to complete the laying of pipeline work by the end of March-2023. The Chief Engineer (HQ)DDA will coordinate with the concerned Executive Engineer, Narela Zone in this matter.

2.7. Bhalswa Lake: DJB intends to include Bhalswa Lake in the MoU as per point no. 1 above.

2.8. Water bodies at Avantika and Rithala: A proposal will be submitted by DJB for laying the pipeline from Rithala STP to Avantika and Rithala water bodies, covering the other water bodies which come along the route. The location of these water bodies shall be decided by Superintending Engineer/HCC-2.

2.9. Water bodies at Sanjay Van: To keep Pond no. 5 available for avifaunal activities, in situ treatments, floating wetlands, aerators, and other installations will be shifted by DJB to other ponds in the upstream water bodies at Sanjay Van.

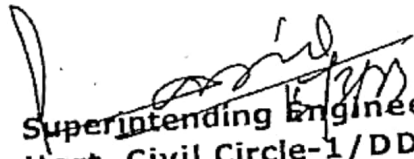
2.10. Water body at Dwarka Sector-23: DJB may explore the possibility of laying a treated effluent pipeline from the DJB STP at Sector-16 Dwarka to the water body at Dwarka Sector-23.

3. Other issues discussed in the meeting:

- 3.1. Increasing Treated Water Supply to Millennium Park: A Joint Inspection may be conducted to expand pipeline diameter to improve irrigation.
- 3.2. Granting NOC to DJB for Groundwater Augmentation in Bhalswa area: DJB plans to install multiple borewells around Bhalswa Lake to augment water supply. It was pointed out during the meeting that there is a ban by Hon'ble NGT. However, a Gazette Notification allows water utilities to tap groundwater for public use. DJB will provide the Notification in support of borewell installation to process the case for NOC.
- 3.3. Installation of Treated Water Pipelines in 83 Parks for Horticulture Purposes: DJB was requested to Review Request Made by DDA earlier to install treated water pipelines for horticulture purposes in the 83 parks. List was shared during the meeting.

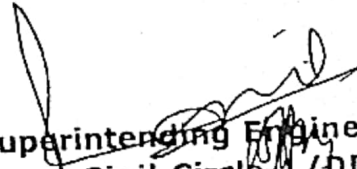
The meeting ended with a vote of thanks to the Chair.

Encl. As above.


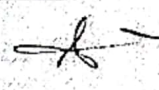
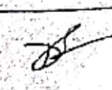
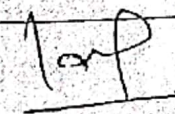

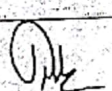


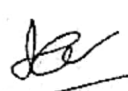

 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Copy for kind information to:-

1. Principal Commissioner (Pers, Hort & LS) at 1st Floor, C-1/115, C-Block, Vikas Sadan, INA, New Delhi-110023.
2. Member, WS, DJB, Varunalaya, Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005, email:- memberwsdjb@gmail.com.
3. CE (QC/WB), DJB, MU Block Pitampura, New Delhi-110034, e-mail:- ceqc.djb62@gmail.com.
4. Chief Engineer (HQ), DDA.
5. Chief Engineers (Hort./NZ/DWK/SEZ/RZ/Narela), DDA.
6. OSD to the Vice-Chairman, DDA.
7. ACE, (P)-4 (WB), DJB, Room No.-29, B-Building, Varunalaya, Jhandewalan, Delhi-110005, e-mail:- djbwaterbody@gmail.com.
8. Director (LM)-I, DDA Nodal officer water bodies of LM deptt.
9. SE(HQ)DWK/NZ/RZ/SEZ/Narela, Nodal Zonal Officers (Water bodies/DDA).
10. SE/HCC-2/DDA.
11. DD to Engineer Member, DDA.


 Superintending Engineer
 Hort. Civil Circle-1/DDA
 (Nodal Officer Water Bodies)

Meeting in the Chamber of PC(Pers./Hort./LS) at 11:00 AM dated 10/03/2023.

Sl. No.	Name of the Officer/Designation	Email-ID	Signature	Mobile No./office landline No
1	Rajeev Kumar Tiwari, PC(Pers./Hort./LS)	prncomnr@dda.org.in		24633217
2	Ravinder Kumar	savinder.kumar107@ dda.gov.in		9429062107
3	Anil Bheeta	sewsterbody@gmail .com		9650291619
4	Dheeraj Singh	dybwanterbody@gmail.com		9650311388
5	KAPIL BINDRA	dybwanterbody@gmail.com		9650960229
6	Akram	eesd001@gmail.com		9810887050
7	B.S. Yadav	srcc6gf@gmail.com		8588888928
8	R K Bhanwase	D(W)C		9811044765
9	AJAY KUMAR	DJB		9650291455
10	ASHWANI KUMAR	D D A		
11				
12				
13				
14				
15				

Annexure-B : Already Revived Water Bodies by DJB with Decentralized WTPs

S.No.	DDA List(825) /Division	Revenue District	Water Body	Geo-coordinates	Khasra No./Areas	As per W.O.		As per Actual		Status/ Likely date of completion
						Date of Start	Date of Completion	Date of Start	Date of Completion	
1	809 NMD-1	Central	Burari (4) & Kamalpur Majra Burari (d)	28° 45' 33.642" N 77° 11' 46.222" E	193/2 (08- 11) &150 (07-13) Total area (1604)	12.08.2020	11.11.2020	12.08.2020	31.03-2022	Construction work completed &1 year O&M work ending on 30.03.23 is in progress. Estimate for further O&M for 03 years under preparation & these shall be maintained for 10 years
2	806 NMD-1	Central	Burari (4) & Kamalpur Majra Burari (a)	28° 45' 23.062" N 77° 11' 45.665" E	148 (12-15 as per kathoni	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work Completed & 1 year O&M work ending on 19.04.23 is in progress.
3	802 HCD-8	New Delhi	Todapur	28°37.334'N, 77°09.572'E	114 (8-13)	04.08.2020	03.02.2021	04.08.2020	31.10.2022	After commissioning O&M shall start under this for 1 Year duration
4	151 NMD	North	Ibrahimpur (a)	28° 46' 31.625" N 77° 10' 44.391" E	113/2(3-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year work ending on 19.04.23 is in progress
5	145 NMD-1	North	Hiranki (a)	28° 48' 3.006" N 77° 10' 52.633" E	534, 535 (12-13)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed. & 1 year work ending on 30.03.23 is in progress.
6	210 NZ	North	Siraspur (a)	28°45'41.56"N 77° 8'11.38"E	162 (14-10)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year work ending on 30.03.23 is in progress-
7	188 RMD-8	North	Nangal Thakran (d)	28° 48' 25.925" N 77° 0' 35.644" E	81 (14-12) 83(9-15) total-(24-07)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work completed. & 1 year O&M work ending on 19.04.23 is in progress
8	191 NMD-1	North	Nangli Puna	28° 46' 17.46" N 77° 8' 39.10" E	48min (3-11.1/2)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03.23 is in progress.

9	337 RMD-6	North West	Rani Khera (C)	28° 42' 33.211" N 77° 1' 18.595" E	(c)95 (2-04) 96(0-19) total area (3-03)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O & M work ending 30.03.23 is in progress.
10	284 RMD-2	North West	Karala(a)	28° 44' 13.082" N 77° 2' 56.068" E	55/27 (01-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O & M work ending on 19.04.23 is in progress
11	302 RMD-2	North West	Mohd. Pur Maijri (c)	28° 43' 38.317" N 77° 2' 24.195" E	18/26 (13-8)	04.08.2020	03.02.2021	04.08.2020	30.09.2022	Commissioning in progress followed by O&M of 01 year under this contract.
12	429 HCD-4	South	Mehrauli (kishangarh) Sanjay Van near Neela Hauz	28° 31' 54.893" N 77° 10' 31.989" E	2734/1722/312 154 Bigha 14 Biswa (old) All water bodies on same Kh. No.	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03-23 is in progress.
13	389 SMD-5	South	Dera Mandi (a)	28° 26' 7.229" N 77° 10' 45.393" E	444(19-13)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress
14	557 DMD-2	South West	Jaffarpur Kalan-	28° 35' 23.898" N 76° 55' 19.879" E	896(7-16)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
15	558 DMD-2	South West	Jaffarpur Kalan- 2	28° 35' 29.123" N 76° 55' 5.316" E	473(6-1)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
16	532 DMD-2	South West	Daulat pur	28° 32' 36.316" N 76° 57' 19.787" E	61(06-12)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress
17	540 DMD-6	South West	Dhool Siras (a)	28° 33' 17.348" N 77° 1' 56.874" E	72/2 (8-9)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress
18	527 DMD-2	South West	Chawala	28° 33' 44.787" N 77° 0' 28.422" E	199(14-17)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03.23 is in progress.
19	520 DMD-4	South West	Bindapur	28° 36' 41.899" N 77° 4' 25.277" E	605(12-17)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03.23 is in progress.

20	669 DPD-5	South West	Tajpur Khurd	28° 34' 36.922" N 77° 0' 47.185" E	33(18-16), 34(0-15) total area (19-11)	04.08.2020	03.02.2021	04.08.2020	31.08.2022	O&M work of 01 year is in progress under this contract
21	524 DMD-2	South West	Chawala (B)	28° 33' 52.540" N 77° 0' 7.603" E	192(5-15)	04.08.2020	03.02.2021	04.08.2020	30.06.2022	O&M work of 01 year is in progress under this contract
22	725 DPD-1	West	Nangloi Jat (A)	28° 40' 32.634" N 77° 3' 55.739" E	(a)126 (old 61/14/3) (8-12)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O & M work ending on 30-03.23 is in progress.
23	727 DMD-2	West	Neelwal (b)	28° 40' 5.277" N 76° 58' 47.638" E	86(08-11)	03.10.2019	02.01.2020	03-10.2019	20.04.2022	Construction work completed. & 1 year work ending on 19-04.23 is in progress.
24	739 DMD-2	West	Tikari Kalan (d)	28° 40' 58.968" N 76° 58' 25.011" E	481(04-01)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work completed & 1 year O & M work ending on 30.03-23 is in progress.
25	741 DMD-2	West	Tikari Kalan (f)	28° 40' 48.624" N 76° 57' 58.886" E	484min(06-14-1/2) 1213(0-3)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work completed. & 1 year O & M work ending on 30.03-23 is in progress.
26	702 DPD-1	West	Hestsal (partly) F/74 (b)	28° 37' 48.716" N 77° 3' 20.056" E	55/13(4-14)14(2-9) 16(4-10) 17(6-2)18(5-4) total- (22-19)	04.08.2020	03.02.2021	04.08.2020	30.04.2022	O & M work of 01 year in progress under this contract.
27	203 NMD-5/Narela Zone	North	Sanooth	28° 48' 51.345" N 77° 4' 9.449" E	(a) 99(36-4)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	O & M work is in progress
28	457 HCD-3	South	Shahpur Jatt	28° 33' 4.044" N 77° 12' 43.985" E	294 (5-11)					DPR under preparation
29	187 RMD-8	North	Nangal Thakran (c)	28° 48' 43.196" N 77° 0' 9.626" E	9/3 (2-16) 4(04-16) 7(04-16) 8(04-16) total: (17-04)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	In Progress (Likely Date of Completion is March' 2023). Followed by commissioning & O&M of 01 year

30	294 RMD-6	North West	Ladpur	28° 44' 11.470" N 75° 59' 50.347" E	77//22/3, 23/2, 24/1 (10-0)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	do
31	262 RMD-6	North West	Ghewara	25° 41' 52.567" N 75° 59' 49.661" E	212(11-13)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	do
32	132 NMD-1	North West	Budhpur Bijapur	28° 46' 54.827" N 77° 8' 11.037" E	33(8-2)	09.03.2022	09.09.2022	10.03.2022	31.12.2022	do
33	459 HCD-4	South	Smriti Van	28.5151186954613 77.1704228786647	661, 662, 663, 664, 689, 690, 691, 692, 697 to 700 min.	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
34	529 DMD-2	South West	Chawala	77° 0' 16.55" E 28° 33' 54.23" N	215 (12-8)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
35	602 DMD-2	South West	Mitraun-2	28° 36' 26.715" N 75° 57' 0.341" E	(a) 188(8-15)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
36	720 DPD-1	West	Mundaka (c)	28° 41' 2.717" N 77° 1' 42.917" E	190/1(16-5)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
37	44 HCD-1	East	Sanjay lake	28° 36' 52.234" N 77° 18' 7.147" E	17 Hact	26.05.2022 24.06.2022	30.07.2022			Cleaning /Desilting Laying Pipeline from Kondli STP is in progress
38	235 HCD-5	North	Bhalaswa Lake	28°44.494'N 77°10.318'E	45.6 Hact	10.01.2022	25.05.2022	10.01.2022	31.12.2022	WIP
39	224 Narela	North	Tikri Khurd Lake	28 50.110'N, 77 07.380'E	11//24 min., 25 min., 12//23, 16//1, 2, 3, 10 min., 17//4, 5, 6, 7, 14 min, 15 min.	21.06.2022	20.12.2022	Yet not started	NA	Road cutting permission awaited
40	399 HCD-4	South	Hauz Khas	28° 33' 10.886" N 77° 11' 32.597" E	K.No. 150-158 Area: 142.35					Pilot project for cleaning of part using Geo bag is under preparation.

41	438 SMD-1	South	Vasant Kunj near Smriti Van	28° 31' 7.297" N 77° 10' 9.869" E	1166 (1-16) 1167(3-10) 1168(12-0), 109(21-02), 1219(4-19)					Estimate under preparation for cleaning and treatment
42	430 to 433	South	Sanjay Van (Pond 5)		2734/1722/3/2 min 2755/1764/1 Min 154 Bigha 14 Biswa 105 Bigha 16 Biswa (Village Mehrauli)					To keep Pond no. 5 available for avifaunal activities, in situ treatments, floating wetlands, aerators, and other installations will be shifted by DJB to other ponds in the upstream water bodies at Sanjay Van

Annexure-C. Water bodies to be taken under AMRUT 2.0

S.No.	As per DDA List(825)/ Division	Revenue District	Water Body	Geo-coordinates	Khasra No./Areas	As per W.O.		As per Actual		Status/ Likely date of completion
						Date of Start	Date of Completion	Date of Start	Date of Completion	
1	818 NMD-1	Central	Mukandpur	28° 44' 22.063" N 77° 11' 2.337" E	175 &179 total area (08-07)					AMRUT 2.0. Likely date of Completion is Aug, 2023
2	131 RMD-8	North	Bawana (I)	28° 47' 39.391" N 77° 2' 9.218" E	206/1min (09- 17)					AMRUT 2.0. Likely date of Completion is Aug, 2023
3	147 Narela Zone	North	Holambi Kalan (A)	28° 48' 29.069" N 77° 5' 45.662" E	96/70(04- 04)76(11-06) 06) Total - 15- 10)					AMRUT 2.0. Likely date of Completion is Aug, 2023

4	161 NMD-6	North	Khera kalan (B)	28°46'14.81"N 77° 7'11.03"E	39//26 (18-16)					AMRUT 2.0. Likely date of Completion is Aug, 2023
5	176 Narela Zone	North	Lam Pur(c)	28° 50' 58.467" N 77° 3' 57.485" E	50//Amin (3- 8)					AMRUT 2.0. Likely date of Completion is Aug, 2023
6	176 (a) Narela Zone	North	Lam Pur(d)	28° 50' 56.297" N 77° 3' 59.193" E	50//6 (4- 16)					AMRUT 2.0. Likely date of Completion is Aug, 2023
7	176 (b) Narela Zone	North	Lam Pur(e)	28° 50' 56.171" N 77° 3' 57.011" E	50//7 (4-16)					AMRUT 2.0. Likely date of Completion is Aug, 2023
8	61 HCD-10	North East	Ghonda Gujran Khaddar	28° 41' 22.863" N 77° 15' 11.721" E						AMRUT 2.0. Likely date of Completion is Aug, 2023
9	93 HCD-10	North East	Usmanpur F/89	N- 28°42'14.45" E-077°13'57.30"						AMRUT 2.0. Likely date of Completion is Aug, 2023
10	278 Yet to be handed over to DDA (Rohini Zone)	North West	Kanjhawla (A)	28° 43' 56.744" N 77° 0' 7.577" E	42/2(5-10)					AMRUT 2.0. Likely date of Completion is Aug, 2023
11	475 HCD-9	South East	Chakchilla	28°34'41.70"N 77°16'56.14"E						AMRUT 2.0. Likely date of Completion is Aug, 2023
12	469 EMD-7	South East	Aali	28°31'6.86"N 77°18'8.26"E	169,193,228					AMRUT 2.0. Likely date of Completion is Aug, 2023
13	484 EMD-8/ HCD- 10	South East	Kilokari F/66	28° 34' 38.257" N 77° 16' 10.888" E						AMRUT 2.0. Likely date of Completion is Aug, 2023
14	493 EMD-3	South East	Nangli razapur F/89	28°35'47.07"N 77°16'44.62"E	84 min (DLRA)					AMRUT 2.0. Likely date of Completion is Aug, 2023
15	533 DMD-2	South West	Daulat pur (C)	28° 32' 48.671" N 76° 57' 44.945" E	41(11-03)					AMRUT 2.0. Likely date of Completion is Aug, 2023
16	541 DMD-6	South West	Dhool Siras (B)	28° 33' 10.425" N 77° 1' 43.726" E	85 (7-13)					AMRUT 2.0. Likely date of Completion is Aug, 2023

17	552 As per Dwarka Zone it is Transferred to MPR-1 for UER-II	South West	Goyla Khurd (A)	28° 35' 14.680" N 77° 0' 29.306" E	9/29(10-9)					AMRUT 2.0. Likely date of Completion is Aug, 2023
18	661 DMD-2	South West	Samaspur Khalsa (C)	28° 34' 52.258" N 76° 54' 2.808" E	36/67(15-12)					AMRUT 2.0. Likely date of Completion is Aug, 2023
19	669 DPD-5	South West	Tajpur	28°29'52.87"N 77°18'30.10"E	159/1, 130/2, 128, 129					AMRUT 2.0. Likely date of Completion is Aug, 2023
20	710 DPD-1	West	Kamruddin Nagar	28° 40' 40.341" N 77° 3' 13.066" E	38/1/2min (10 bigha)					AMRUT 2.0. Likely date of Completion is Aug, 2023
21	430 to 433	South	Sanjay Van (Pond 1-4)		2734/1722/3 /2 min 2755/1764/1 Min 154 Bigha 14 Biswa 105 Bigha 16 Biswa (Village Mehraulij)					Cleaning of Ponds.

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7.8 F-01(B)

Certificate of Analysis

PARTY CODE : D/DLH/027

PARTY : DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE ASSISTANT EXECUTIVE ENGINEER
HORTICULTURE CIVIL DIVISION NO-4, NEAR BSES, NEHRU
PLACE, NEW DELHI

SAMPLE : WATER (STP-INLET) FROM SMIRITI VAN LAKE AT SMIRITI
VAN PARK

REPORT NO. : CWM00192408
Ref No. : F6(29)AE-II/HCD-4/DDA
/2024-25/23

Sample Qty. : 1 LTRS

DT Recd : 14-08-2024

RESULTS OF ANALYSIS

Reference : EP Act Standard / DPCC / IS:2296

Description : One Water sample from (STP Inlet) from Smriti Van Lake at Smriti Van Park was collected by us on 14/08/2024

PARAMETERS	Results	Protocols
pH	: 7.66	IS: 3025 (P-11)
Total Suspended Solids	: 324 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 482 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (for 3 days at 27 deg.C)	: 168 mg/L	IS: 3025 (P-44)
Oil & Grease	: 10.2 mg/L	IS:3025 (P-39)
Ammonical Nitrogen (as N)	: 12.6 mg/L	IS:3025 (P-34)
Dissolved Phosphates (as P)	: 12.36 mg/L	IS:3025 (P-31)
Dissolved Oxygen	: 1.2 mg/L	IS:3025 (P-38)

Date of performance : 14/08/2024 to 22/08/2024



SAMPLE DRAWN BY US

DATE 22-08-2024

Analyst /Auth.Signatory

Person Inc. /Auth.Signatory /Verified by

(J.S.CHADHA)

Page 1 of 1 Ky / Ky

- NOTE: 1. Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.
2. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
3. The Report shall not be reproduced either in full or part without the written approval of laboratory.
4. Sample shall be disposed off after issue of Test Report unless specified.



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7.8 F-01(B)

Certificate of Analysis

PARTY CODE : D/DLH/027

PARTY : DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE ASSISTANT EXECUTIVE ENGINEER
HORTICULTURE CIVIL DIVISION NO-4, NEAR BSES, NEHRU
PLACE, NEW DELHI

SAMPLE : WATER (STP-OUTLET) FROM SMIRITI VAN LAKE AT
SMIRITI VAN PARK

REPORT NO. : CWM00202408
Ref No. : F6(29)AE-III/HCD-4/DDA
/2024-25/23

Sample Qty. : 1 LTRS

DT Recd : 14-08-2024

RESULTS OF ANALYSIS

Reference : EP Act Standard / DPCC / IS:2296

Description : One Water sample from (STP Outlet) from Smriti Van Lake at Smriti Van Park was collected by us on 14/08/2024

PARAMETERS	Results	Limit (Max.)	Protocols
pH	: 7.45	6.5 to 9.0	IS: 3025 (P-11)
Total Suspended Solids	: 46 mg/L	10 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 98 mg/L	50 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (for 3 days at 27 deg.C)	: 24 mg/L	10 mg/L	IS: 3025 (P-44)
Oil & Grease	: < 4 mg/L	10 mg/L	IS:3025 (P-39)
Ammonical Nitrogen (as N)	: 4.18 mg/L	5 mg/L	IS:3025 (P-34)
Dissolved Phosphates (as P)	: 1.16 mg/L	2.0 mg/L	IS:3025 (P-31)
Dissolved Oxygen	: 4.10 mg/L	4.0 mg/L (Min.)	IS:3025 (P-38)

Date of performance : 14/08/2024 to 22/08/2024



SAMPLE DRAWN BY US

DATE 22-08-2024

Analyst /Auth.Signatory

Person Inc. /Auth.Signatory /Verified by

(J.S.CHADHA)

Page 1 of 1 Ky / Ky

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Certificate of Analysis

PARTY CODE : D/DLH/027

PARTY : DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE ASSISTANT EXECUTIVE ENGINEER
HORTICULTURE CIVIL DIVISION NO-4, NEAR BSES, NEHRU
PLACE, NEW DELHI

SAMPLE : POND WATER FROM SMIRITI VAN LAKE AT SMIRITI VAN
PARK

REPORT NO. : CWM00182408

Ref No. : F6(29)AE-II/HCD-4/DDA
/2024-25/23

Sample Qty. : 1 LTRS

DT Recd : 14-08-2024

RESULTS OF ANALYSIS

Reference : EP Act Standard / DPCC / IS 2296 / Customer Requirement

Description : One Water sample from (Pond Water) from Smriti Van Lake at Smriti Van Park was collected by us on 14/08/2024

PARAMETERS	Results	Limit (Max.)	Protocols
pH	: 7.74	5.5 to 9.0	IS: 3025 (P-11)
Total Suspended Solids	: 142 mg/L	100 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 152 mg/L	250 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (for 3 days at 27 deg.C)	: 86 mg/L	50 mg/L	IS: 3025 (P-44)
Oil & Grease	: 12.4 mg/L	10 mg/L	IS:3025 (P-39)
Ammonical Nitrogen (as N)	: 6.2 mg/L	5 mg/L	IS:3025 (P-34)
Dissolved Phosphates (as P)	: 3.4 mg/L	2.0 mg/L	IS:3025 (P-31)
Dissolved Oxygen	: 3.9 mg/L	4 mg/L (Min.)	IS:3025 (P-38)

Date of performance : 14/08/2024 to 22/08/2024



SAMPLE DRAWN BY US

DATE 22-08-2024

Analyst /Auth.Signatory

Person Inc. /Auth.Signatory /Verified by

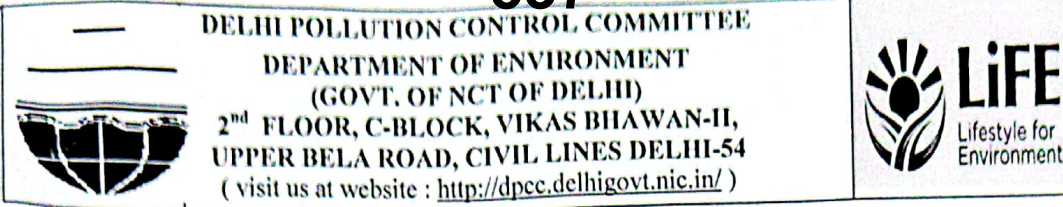
(J.S.CHADHA)

Page 1 of 1 Ky / Ky

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 4. Sample shall be disposed off after issue of Test Report unless specified.

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5337

By Speed Post/email
ANNEXURE R7



DPCC/(10)/(10)/(11)/Leg-24 / 643-645
To,

Date: 28-08-2024

1. **The Vice-Chairman,**
Delhi Development Authority,
Vikas Sadan, INA,
New Delhi – 110023.
2. **The Member(Water),**
Delhi Jal Board,
Varunalaya Ph-II, Jhandewalan,
Karol Bagh, New Delhi-110005.

Sub.: Compliance of Hon'ble NGT order dated 08.07.2024 in OA No. 737/2022 titled as "Amit Aggarwal Vs. DDA & ors."

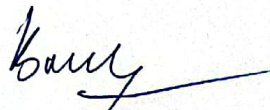
Sir,

This has reference to the order dated 08.07.2024 passed by Hon'ble NGT in OA No. 737/2022 titled as "Amit Aggarwal Vs. DDA & ors. Vide this order, Hon'ble NGT directed DDA and DPCC to file a fresh report with the details of STP along with the analysis report of treated effluent from the STP and the water quality analysis report of the Macchli Talab at Smriti Van, Vasant Kunj.

In view of the above a joint visit was carried out on **24.7.2024** comprising of concerned officials from DJB, DDA and DPCC to carry out the inspection for getting the details of STP and collecting samples for analysis so that status report can be filed before Hon'ble NGT.

DPCC water lab has analysed the samples of inlet/outlet of STP and pond water (**Reports enclosed**). As per the Analysis report of outlet of STP, it is clear that the parameters namely TSS, BOD and TSS are not meeting the standards prescribed for STP, which indicates improper operation of the STP. Further, Dissolved Oxygen and Ammonical Nitrogen of **pond water** are not meeting the prescribed standards as per the Analysis report despite of functional STP comparing the norms prescribed by the CPCB for Propagation of Wild Life and Fisheries(Class-D water quality criteria). At the time of inspection it was observed that the untreated sewage was being directly discharged into the pond through drain laid parallel to outlet of STP. This might be one of the reasons of pond water not meeting the prescribed standard of Dissolved Oxygen and Ammonical Nitrogen.

In view of the above you are requested to ensure intake of the wastewater from the drain in such a quantity which can be treated in the STP, conforming to the norms laid down, before discharging into the pond. No untreated wastewater shall be discharged into the pond through byepass drain as observed during the inspection. Further, you are requested to direct the concerned to take measures to bring the quality of the water in the pond to a level wherein the aquatic life survives.


Incharge, CMC-II

Encl: Analysis Reports



Result No- DPCC/W/D(Misc)/2024/28/1150

Dated: 31/07/2024

ANALYSIS REPORT

1. Name of Unit : STP (Installed in the Smriti Van, Vasant Kunj)
2. Sampling Location : Outlet of STP
3. Date of sampling : 24.07.2024
4. Samples collected by : DPCC Lab
5. Control Measures (if any) : STP
6. Nature of Sample : Grab
7. Parameter analyzed and result:

S. No.	Parameters	STP		Prescribed Standard
		Inlet	Outlet	
1	pH	7.3	7.4	6.5-9.0
2	Total Suspended Solids (TSS)	304	42	10.0
3	Oil and Grease	12.8	2.8	10.0
4	Bio-Chemical Oxygen Demand (BOD) [3 days at 27°C]	186	25	10.0
5	Chemical Oxygen Demand (COD)	496	84	50.0
6	Dissolved Phosphate	12.5	1.9	2.0
7	Ammonical Nitrogen	16.3	4.2	5.0

*All parameters are in mg/l except pH

I/C Water Laboratory

Dr. Nandita Moitra
Scientist 'D'

SSA/Analyst/SLA


DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi 110006
(Visit us at <https://www.dpccomms.nic.in>)


Result No- DPCC/W/D(Misc)/2024/291/1149
Dated: 31/7/24
ANALYSIS REPORT

1. Name & Add. unit : M.P. Green Area Smriti Van Pond, Vasant Kunj ("Machhli Talab")
2. Date of sampling : 24.07.2024
3. Parameter analyzed and result:

S. No.	Parameter	Concentration	Propagation of Wild life and Fisheries (Class-D Water Quality Criteria)
1.	pH	7.5	6.5-8.5
2.	Dissolved Oxygen	Nil	4
3.	Total Suspended Solids (TSS)	144	-
4.	Oil and Grease	11.2	-
5.	Bio-Chemical Oxygen Demand (BOD) [3 days at 27°C]	76	-
6.	Chemical Oxygen Demand (COD)	140	-
7.	Ammonical Nitrogen as N	6.4	1.2 mg/l or less
8.	Dissolved Phosphate	3.1	-

*All parameters are in mg/l except pH

N. Mittal
I/C Water Quality
Dr. Nandini Majra
Scientist 'D'

[Signature]
SSA/Analyst/SLA



संख्या नं.: F-6(1)/Misc/SE/HCC-1/DDA/446

दिनांक:- 13.09.2024

सेवा में,

The Member Secretary
Delhi Pollution Control Committee (DPCC)
6th floor, C wing, Delhi Secretariat
I P Estate, Delhi-110002

Subject: Response to Compliance of Hon'ble NGT Order Dated 08.07.2024 in OA No. 737/2022 titled as "Amit Aggarwal vs DDA & Ors."

Ref.: Your letter no. DPCC/(10)(10)(11)/Leg-24/643-645 dated 28.08.2024

Sir,

This is in reference to DPCC letter dated 28.08.2024 regarding the compliance of the Hon'ble NGT's order dated 08.07.2024 in OA No. 737/2022 titled Amit Aggarwal Vs. DDA & Ors. Based on the joint inspection carried out on 24.07.2024 by officials of DJB, DDA, and DPCC, and the subsequent analysis by the DPCC laboratory, we have reviewed the findings and would like to submit the following response:

1. STP Performance and Water Quality:

The analysis of samples taken from the inlet and outlet of the Sewage Treatment Plant (STP) at Smriti Van indicates that key parameters such as Total Suspended Solids (TSS), Biochemical Oxygen Demand (BOD), and Ammoniacal Nitrogen are not meeting the standards prescribed for STP operations. This suggests improper functioning of the STP being maintained by DJB. The water quality of the Macchali Talab (pond) at Smriti Van is also substandard, with levels of Dissolved Oxygen and Ammoniacal Nitrogen failing to meet the norms prescribed by the CPCB for Class D water bodies (Propagation of Wildlife and Fisheries). **This raises concerns about the STP's effectiveness/functionality in maintaining the prescribed standards and thereby maintaining the ecological health of the water body.**

2. Observation of Untreated Sewage Discharge:

During the inspection, it was also observed that untreated sewage from a nearby drain is being discharged directly into the water body. This untreated inflow is by-passing the STP and contributing significantly to the deterioration of water quality in the pond. The un-trapped waste water from this drain is likely a major factor behind the failure to meet the prescribed water quality standards of the water body. **This may likely be happening due to less capacity of STP installed by DJB and less trapping of water from the drain.**

3. Actions Taken:

We have raised the issue of the inadequate capacity of the existing 1100 KLD STP with DJB, as it is insufficient to treat the full volume of waste water being discharged into the pond. DJB has been asked to take immediate action to enhance the STP's capacity to ensure all inflow is treated before entering the water body.

As the critical condition of the water body and the delayed action from DJB, DDA have initiated interim bio-remediation and cleaning measures. These are intended as a temporary solution to improve water quality while awaiting the full-scale rejuvenation efforts as per the MoU between DDA and DJB. This work will continue until DJB undertakes its long-term restoration plan.


DJB has been requested to immediately trap all untreated sewage from the nearby drain and ensure that it is routed to the STP for proper treatment. This is a critical step to prevent further pollution of the water body.

DJB has also been reminded of its responsibilities under the Memorandum of Understanding (MoU) signed with DDA on 10.04.2023, in which the rejuvenation and long-term maintenance of water body (Machhali Talab) at Smriti Van Park is entrusted to DJB. The implementation of these actions is necessary to comply with the NGT's directives and restore the ecological balance of the lake.

We are making every effort to comply with the Hon'ble NGT's order dated 08.07.2024 and reminding DJB to ensure the STP functions effectively and that no untreated wastewater reaches the water body.

Further, DJB has been advised to expedite the necessary interventions, and we look forward to their prompt cooperation in ensuring full compliance with the Hon'ble NGT's directions.

Encl: Analysis Reports of STP & Water Body.


13.09.24

(रजनीश कुमार)
अधीक्षण अभियंता

Copy to:-

1. OSD to VC/DDA : For kind information Please
2. PC (Hort.), DDA : for kind information please.
3. CE (HQ), DDA : for kind information please.
4. CE (Hort.), DDA : for kind information please.
5. CE (WB), DJB, Varunalaya Phase-I, Karol bagh : for kind information and necessary action, please.
6. AddI. CE(P) -4,DJB, Varunalaya Phase-I , Karol bagh: for kind information and necessary action, please.
7. Director (Hort.)/SE/DDA for kind information & necessary action please.
8. DD (Hort.), HD-IV, for information and necessary action, please.
9. In-charge, CMC-2, DPCC, Vikas Bhawan-II, Civil Lines, Delhi-110054
- 10.EE/HCD-4 for information and necessary action.

पृष्ठ सं.

संख्या :- E-8(T)\WIP\GSE\HCC-T\DDA\444

अधीक्षण अभियंता



डिप्टी सेक्रेटरी (अधीक्षण) / डी. डी. ए. / दिल्ली-110003

ऑफिस ऑफ़ द गवर्निंग इंजीनियर

ऑफ़िस ऑफ़ द गवर्निंग इंजीनियर

डिप्टी सेक्रेटरी (अधीक्षण) / डी. डी. ए. / दिल्ली-110003

33 542



Kritika Gupta <kritika0504@gmail.com>

OA 737/2022 Amit Aggarwal vs DDA | Service of Fourth Status Report NGT

1 message

Kritika Gupta <kritika0504@gmail.com>

25 September 2024 at 23:17

To: "jyoti.legal@gmail.com" <jyoti.legal@gmail.com>, richak407@gmail.com, jmalawoffices@gmail.com, ADVOCATE GARIMA KUMAR <singhgk1997@gmail.com>, kushsharma84@gmail.com

To

Ms. Garima Kumar, Ld. Counsel for the Applicant- singhgk1997@gmail.com
Ms. Richa Kapoor, Ld. Counsel for Respondent No. 3- richak407@gmail.com
Ms. Jyoti Mendiratta, Ld. Counsel for Respondents No 2, 4 and 5- jyoti.legal@gmail.com
Mr. Kush Sharma, Ld. Counsel for Respondent/ DPCC - kushsharma84@gmail.com

Please find attached herewith the Fourth Status Report of R1/DDA in the captioned matter.

Yours sincerely,

Kritika Gupta,
Advocate

Mob.: +91 8826331177

Chamber No. 155, Lawyers' Chamber Block I,
High Court of Delhi, Shershah Suri Marg, Delhi.

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**Fourth status report of DDA.pdf**

12975K